

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BANGALORE**

**ORIGINAL APPLICATION NO.170/00428/2020**

**DATED THIS THE 20<sup>th</sup> DAY OF NOVEMBER, 2020**

**CORAM:**

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)**

Dr.Padmalatha K.

Aged about 44 years

W/o Dr.Jayanna R

Residing at No.29, 1<sup>st</sup> Main, 11<sup>th</sup> Cross

BHEL Layout, Vidyaranyapura Post

Bangalore-560 097.

....Applicant

(By Advocate Shri Vikram Phadke)

Vs.

1. The Union of India

Ministry of Labour & Employment

Government of India

Shram Shakti Bhavan, Rafi Marg

New Delhi-110 001.

Represented by its Secretary

2. Employees State Insurance Corporation

Panchadeep Bhavan

CIG Marg, New Delhi-110 002.

Represented by its Director General

3. The Regional Director

Regional Office – ESIC

No.10, Binnyfields, Binnypete  
Bengaluru-560 023.

4. The Deputy Director  
ESIC, Medical College & PGIMSR  
Rajajinagar, Bengaluru-560 010.

5. The Dean  
ESIC PGIMSR & MC  
Rajajinagar, Bengaluru-560 010.

6. The Dean  
ESIC Medical College  
Sanath Nagar  
Hyderabad. ....Respondents

(By Advocate Shri M.V.Rao)

**ORDER (ORAL)**

**PER: RAKESH KUMAR GUPTA, MEMBER (A)**

Shri M.V.Rao, learned counsel representing the respondents has produced a copy of the order dated 16.11.2020 vide which the transfer order transferring the applicant from ESIC-PGIMSR & MC, Rajajinagar, Bengaluru to Medical College, Sanath Nagar has been cancelled by the respondents.

2. Shri Vikram Phadke, learned counsel representing the applicant has also confirmed the fact as stated by the learned counsel for the respondents.

3. In view of the above, nothing survives in the present Original Application and the same is disposed of having been rendered infructuous.

**(RAKESH KUMAR GUPTA)**  
**MEMBER (A)**

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